

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-103
IB-51/ND/2021
New IA/2274/2024

IN THE MATTER OF:

Reliable Finance Corpn Pvt. Ltd.

.....Applicant

Vs.

Stellar Investments Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 09.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Ms. Shab E Noor, Adv.

ORDER

New IA/2274/2024:-

This is the 12th Monthly Progress Report filed by the Chairman of the Monitoring Agency for the period commencing from 17.01.2024 to 16.02.2024 in terms of our order dated 17.02.2023. Heard the submissions made by the Ld. Counsel on behalf of the Chairman of the Monitoring Agency. The 12th Monthly Progress Report for the period commencing from 17.01.2024 to 16.02.2024 is taken on record with just exceptions, the present application i.e. New IA/2274/2024 is **disposed off**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)